

Per Tribunal

Fixed for AH
on 7.7.95

MB
30.6
for Dy Registrar.

Dated: 7.7.95

sl no 14

Shr C.B. Kale, Counsel
for the applicant.

Issue notice to the
respondents to file reply
within 6 weeks. List
the case on 18.8.95 for
admission hearing.

(P.P. Shrivastava)
M(A)

(B.S. Hegde)
M(J)

us

Dated: 18.8.95

Notices issued to
the resps. on 12/7/95

Jeli
2017

Shr C.B. Kale for the applicant.
Shr S.S. Karkera for the respondents.

Shr Karkera states that the
case of the applicant has been reviewed
and that the applicant may be given
benefit from 1.10.91 under the
Biannual Cadre Review Scheme.
In view of this Shr Kale withdraws
this petition. The petition is disposed
of as withdrawn.

5/11/5

(P.P. Shrivastava)
M(A)

(Mrs. Deshpande)
M.C.